

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.04.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Anant Kumar Singh Vs. Prithvi Raj kasana	Saurabh Kalia	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman-IRP
3.	Comp. App (AT) (Ins) No. 885 of 2020	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3, R4 & R5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8
4.	Comp. App. (AT) (Ins) No. 1020 of 2020	Solutions Business Centre LLP Vs. Renu Kumar & Ors.	Piyush Sachdev	Haripriya Padmanabhan-R1 & R2 Abhishek Dutta-R3
5.	Comp. App. (AT) (Ins) No. 60 of 2021	Amit Arora Vs. Tourism Finance Corporation of India & Anr.	Eshna Kumar	Nitin Dahiya-R1 Abhirup Dasgupta-R2
6.	Comp. App. (AT) (Ins) No. 174 of 2021	The Asst. Commissioner CGST & Central Excise, Division-I, Surat Vs. Kuresh Hatim Khambati (IRP/RP)	Nitya Sharma	Sandya Iyer-R1
7.	Comp. App. (AT) (Ins) No. 183 of 2021	Arrow Engineering Ltd. Vs. Golden Tobacco Ltd.	Vikas Mehta	

8.	Comp. App. (AT) (Ins) No. 298 of 2021	Anuj Tejpal Vs. Rakesh Yadav & Anr.	Jeevan Ballav Panda	Noopur K Dalal-R2 Shilpa Gamnani
9.	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Manoj Kr.	Mithila Jain Jeevesh Nagrath Amit Shankar Amist- R1 to R3

12:30 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

10.	Comp. App. (AT) (Ins) No. 864 of 2020 Part Heard	Bhaskar Biswas Suspended Director of Oxford Facilities Management Vs. Avaani Oxford Owners Association and Ors.	Soumya Dutta	Gaurav Sarkar Avishek Guha-R1 Sneh Maheswari- R2 & R3
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar